

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	CP(IB)/27/KOB/2022
SECTION	9 IBC
NAME OF PARTIES	AUTOKAST RETIRED EMPLOYEES WELFARE UNIT (AREWU) & 21 OTHERS V/S M/S AUTOKAST LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	MANOJ V GEORGE, RAJESH KUMAR T.K, BINDU T.N, APARNA SOMARAJAN, ASWIN K R, MATHEWS BENNY
RESPONDENTS ADVOCATE/ PROFESSIONAL	BS KRISHNAN ASSOCIATES

Office  
Notes

**Video Conference**

**23rd Sept 2022**

## O R D E R

**CP(IB)/27/KOB/2022**

Learned counsel Mr. Manoj V. George appears on behalf of the petitioners. Respondent CD is represented by learned counsel Mr. Vishnu S. Matter extensively heard. Reserved for orders.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**